

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1842  
TO BE ANSWERED ON 12<sup>TH</sup> February, 2021**

**DUPLICATE FOOD/OIL ITEMS**

**1842. SHRI KOTHA PRABHAKAR REDDY:  
SHRIMATI VANGA GEETHA VISWANATH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that duplicate food/oil items are including edible oils, biscuits, chocolates and other packed items available in the market and if so, the details thereof, item-wise;
- (b) the action taken thereon during the last three years, State/UT-wise particularly in Andhra Pradesh and Telangana; and
- (c) the steps being taken by the Government for proper monitoring to stop such activities?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): Food Safety and Standards Authority of India (FSSAI) has informed that all Food Business Operators (FBOs) have to follow the norms and standards for different categories of food products as prescribed under Food Safety and Standards (FSS) Act and various Regulations notified there under by FSSAI. Implementation and enforcement of prescribed norms and standards primarily rests with the State/UT Governments. Regular surveillance, monitoring and inspection are undertaken by State/UT Governments. Where the samples drawn are found to be non-conforming to prescribed norms and standards, action is taken under the penal provisions of Chapter IX of the FSS Act, 2006.

As per the information available from State/UT Governments, the State/ UT-wise (including Andhra Pradesh and Telangana) details of samples collected, tested, found not conforming (including misbranded food products) and action taken during last three years are at **Annexure-I to III**.

(c): Per se, the act of counterfeiting is an infringement of IP laws which is not the domain of the Food Safety and Standards Act, 2006. However, such products are likely to be substandard and unsafe. Therefore FSSAI has discussed the issue of counterfeiting of food items with stakeholders and in the light of discussions, the Commissioners of Food Safety of all States/UTs as well as all Central Licensing Authorities and all Authorised Officers ( handling food imports were addressed on 9<sup>th</sup> March, 2020 to take proactive action such as :

- I. Conduct regular market surveillance for food products selling significantly below MRP and, thus, likely to be counterfeit and take action in coordination with local police or other authorities related to counterfeiting.

- II. Develop local intelligence and coordinate with major brands to identify commodities, hot spots and trends in counterfeit food goods.
- III. Conduct regular surveys to identify selling of imported /foreign food goods which do not have FSSAI license.
- IV. Sensitise e-commerce players to put in place mechanisms to prevent sale of counterfeit food goods and illegal imported goods on their platforms and allow only those products which have FSSAI registration/license.
- V. Strengthen enforcement/technical manpower.

## State-wise details of Samples analysed, found non-conforming and penal action taken for the year 2017-18

	Name of the State/U.T.	Number of Samples Analysed	Number of Samples found Non-Conforming	Number of Cases Launched		Number of Convictions / Penalties		
				Criminal	Civil	Convictions	Number of cases in which Penalties imposed	amount of penalty raised in Rupees
1	Andabar & Nicobar Islands	234	49	Nil	285	Nil	285	36,91,500
2	Andhra Pradesh	3881	765	147	282	75	121	49,11,500
3	Arunachal Pradesh	269	09	04	07	Nil	09	75,500
4	Assam	610	78	04	39	Nil	06	1,22,000
5	Bihar	2248	215	28	122	-	-	-
6	Chandigarh	376	25	-	21	-	04	2,25,000
7	Chhattisgarh	1564	388	15	81	13	30	1,71,004
8	Dadra and Nagar Haveli	67	04	04		-	-	-
9	Daman & Diu	71	06	02		Nil	Nil	-
10	Delhi	1271	120	127	0	39	-	2,68,98,000
11	Goa	1268	82	08		07	-	7,05,000
12	Gujarat	9576	713	27	481	382	382	2,59,82,503
13	Haryana	2067	380	33	303	08	280	31,12,360
14	Himachal Pradesh	164	50	09	08	05	43	9,81,000
15	Jammu & Kashmir	3643	992	-	921	310	512	54,89,200
16	Jharkhand	580	219	-	-	-	-	-
17	Karnataka	3257	426	53	236	-	236	40,27,270
18	Kerala	3783	703	48	332	88	147	39,89,880
19	Lakshadweep	Nil	Nil	Nil				
20	Madhya Pradesh	6270	904	27	547	10	507	2,39,42,000
21	Maharashtra	9022	1532	194	589	83	141	17,34,500
22	Manipur	830	295	09	19	00	04	2,60,000
23	Meghalaya	29	03	-	-	-	-	-
24	Mizoram	84	52	Nil	Nil	Nil	05	Nil
25	Nagaland	310	69	Nil	Nil	Nil	Nil	Nil
26	Odisha	229	54	13	77	Nil	Nil	Nil
27	Puducherry	3,156	-	-	-	-	-	-
28	Punjab	11057	3053	40	1022	22	568	46,23,650
29	Rajasthan	3549	1598	91	171	0	108	7,83,000
30	Sikkim	04	Nil	Nil	Nil	Nil	Nil	Nil
31	Tamil Nadu	7383	2461	496	825	896	-	2,24,66,700
32	Telangana	823	175	25	15	01	20	-
33	Tripura	268	18	-	-	-	-	-
34	Uttar Pradesh	19063	8375	102	7232	3237	4219	12,91,85,500
35	Uttarakhand	1119	120	-	-	-	-	-
36	West Bengal	1228	329	-	-	22	-	1,64,000
	<b>Total</b>	<b>99,353</b>	<b>24,262</b>	<b>1,506</b>	<b>13,615</b>	<b>5,198</b>	<b>7,627</b>	<b>26,35,41,067</b>

Source:

States/UTs, Note: Many of the States/UTs have shared consolidated data and not shared the data/complete data in respect of particular food category like Milk, Oil, Packaged Drinking water, etc

## State-wise details of Samples analysed, found non-conforming and penal action taken for the year 2018-19

S. N o.	Name of State/UT	Number of Samples Analyzed	Number of Samples found non-conforming	Number of Cases Launched		Number of Convictions / Penalties		
				Criminal	Civil	Convictions	Number of cases in which penalties imposed	Amount of penalty Raised in Rupees
1	Andaman & Nicobar Island	268	11	1	90	1	89	1274000
2	Andhra Pradesh	4715	692	104	456	29	344	10691300
3	Arunachal Pradesh	291	11	1	7	0	6	21000
4	Assam	515	111	7	14	0	5	77000
5	Bihar	4135	372	25	146	0	30	1065000
6	Chandigarh	315	30	37	21	30	15	335000
7	Chhattisgarh	988	208	23	27	17	8	995000
8	Dadara & Nagar Haveli	58	6	0	6	0	6	63000
9	Daman & Diu	145	4	0	4	0	0	0
10	Delhi	2461	485	29	110	38	31	4716001
11	Goa	1550	88	1	9	0	17	866000
12	Gujarat	9884	822	22	353	22	237	19589004
13	Haryana	2929	737	47	488	5	242	5116860
14	Himachal Pradesh	229	43	4	10	4	35	965500
15	Jammu & Kashmir	3600	1416	10	698	1	466	5718800
16	Jharkhand	499	208	10	71	0	22	485000
17	Karnataka	3945	456	71	249	0	146	950800
18	Kerala	4378	781	102	565	2	339	11117000
19	Lakshadweep	0	0	0	0	0	0	0
20	Madhya Pradesh	7063	1369	114	1095	8	557	1,82,28,200
21	Maharashtra	4742	1036	957	910	18	529	11996269
22	Manipur	388	56	0	16	0	12	689000
23	Meghalaya	81	3	1	0	0	3	193700
24	Mizoram	124	27	0	0	0	0	0
25	Nagaland	202	175	0	63	0	63	37500
26	Odisha	327	91	38	123	0	3	220000
27	Puducherry	2037	39	0	0	0	7	
28	Punjab	11920	3961	45	1840	3	1762	15703200
29	Rajasthan	5760	2147		657	141	686	2017000
30	Sikkim	182	17	0	0	0	0	0
31	Tamil Nadu	5730	2601	666	1718	306	1485	50111950
32	Telangana	1760	168	33	191	3	15	248000
33	Tripura	192	8	0	3	0	0	0
34	Uttar Pradesh	22583	11817	451	8524	73	5526	158981003
35	Uttarakhand	755	35	8	28	0	28	2853000

S. N o.	Name of State/UT	Number of Samples Analyzed	Number of Samples found non-conforming	Number of Cases Launched		Number of Convictions / Penalties		
				Criminal	Civil	Convictions	Number of cases in which penalties imposed	Amount of penalty Raised in Rupees
36	West Bengal	1,708	384	6	58	0	20	453000
<b>Total</b>		<b>1,06,459</b>	<b>30415</b>	<b>2813</b>	<b>18550</b>	<b>701</b>	<b>12734</b>	<b>Rs.32,57,78,087</b>

Source: States/UTs,

**Annexure III**

**State-wise details of Samples analysed, found non-conforming and penal action taken for the year 2019-20**

S. No.	Name of State/UT	Number of Samples Analysed	Number of Samples found non-conforming (total)	Non Conforming Samples			Civil Cases			Criminal Cases		
				Unsafe	Sub Standard	Labelling defect s/ Misleading/ Miscellaneous	Number of Cases Launched	Number of Cases decided	Penalties Raised (Rs.)	Number of Cases Launched	Number of Cases decided	Penalties Raised (Rs.)
1	Andaman & Nicobar Island	613		0	0	0	10	8	571000	0	0	0
2	Andhra Pradesh	4044	458	67	178	213	442	118	10161000	2	10	60000
3	Arunachal Pradesh	346	10	1	6	3	4	5	26000	0	1	30000
4	Assam	459	129	6	78	45	53	11	1029000	14	5	80000
5	Bihar	5665	501	166	177	158	147	8	208000	53	0	0
6	Chandigarh	384	21	1	20	0	74	11	810000	20	1	0
7	Chhattisgarh	1550	305	42	187	76	205	190	5562500	56	0	0
8	Dadara & Nagar Haveli and Daman & Diu	232	9	0	7	2	15	6	96000	0	2	52000
9	Delhi	2114	374	109	94	171	341	46	2012000	59	60	3250000
10	Goa	147	6	0	1	5	6	4	210000	1	0	0
11	Gujarat	13160	984	59	511	414	579	368	28695500	16	27	966005
12	Haryana	2417	473	76	265	132	372	140	3567061	30	4	10500
13	Himachal Pradesh	675	129	4	65	60	20	104	2709000	6	1	2000
14	Jammu & Kashmir	3688	950	28	529	393	1395	817	6451700	35	6	23000
15	Jharkhand	1039	397				138	49	1180000	63	13	0
16	Karnataka	4551	465	93	123	249	351	211	2004500	80	12	220000
17	Kerala	5021	778	354	187	237	359	599	12372500	210	8	245000
18	Ladakh	6	0	0	0	0	9	9	101300	0	0	0
19	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0
20	Madhya Pradesh	15717	2575	132	1509	934	2083	1598	88103000	131	17	1134000
21	Maharashtra	5962	1030	216	688	126	1150	847	23954623	1045	135	122500
22	Manipur	92	73	57	5	11	17	18	195000		1	40000
23	Meghalaya	133	2		2		1	1	0	0	0	0
24	Mizoram	101	61	0	15	46	0	0	0	0	0	0
25	Nagaland	0	0	0	0	0	0	0	0	0	0	0
26	Odisha	702	183	44	99	40	61	97	803600	12	0	0
27	Puducherry	5	5	5	0	0	22	20	142000	0	0	
28	Punjab	7053	1394	80	1056	258	1990	893	28763850	106	33	584000
29	Rajasthan	6455	1834	409	946	479	903	174	2694320	75	0	0
30	Sikkim	18					0	0	0	0	0	0

31	<b>Tamil Nadu</b>	10528	3155	991	964	1200	1779	1390	1671250 0	857	351	7377500
32	<b>Telangana</b>	1680	135	24	54	57	111	67	311000	14		
33	<b>Tripura</b>	33	8	0	5	3	0	0	0	0	0	0
34	<b>Uttar Pradesh</b>	21193	12568	1458	7534	3576	14575	8881	3354651 00	1787	133	1877800
35	<b>Uttarakhand</b>	1211	267	0	247	20	142	111	1284000	0	0	0
36	<b>West Bengal</b>	1781	310	104	119	87	58	80	1543000	9	1	33000
<b>Total</b>		<b>118775</b>	<b>29192</b>	<b>4526</b>	<b>15671</b>	<b>8995</b>	<b>27412</b>	<b>16881</b>	<b>5777390 54</b>	<b>4681</b>	<b>821</b>	<b>16107305</b>

Source:  
States/UTs,

